

the year 1989-90 together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Council for Co-operative Training, New Delhi, for the year 1989-90.

(5) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above.

[Placed in Library. See No. LT-73/91]

Review on the Working and Annual Report of Mahanagar Telephone Nigam Ltd., New Delhi and Videsh Sanchar Nigam Ltd., Bombay for 1989-90 etc.

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATION (SHRI P. V. RANGAYYA NAIDU): I beg to lay on the Table—

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(a) (i) Review by the Government on the working of the Mahanagar Telephone Nigam Limited, New Delhi, for the year 1989-90.

(ii) Annual Report of the Mahanagar Telephone Nigam Limited, New Delhi, for the year 1989-90 along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-74/91]

(b) (i) Review by the Government on the working of the Videsh Sanchar Nigam Limited, Bombay, for the year 1989-90.

(ii) Annual Report of the Government on the working of the Videsh Sanchar Nigam Limited, Bombay, for the year 1989-90 along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-75/91]

13.07 hrs.

MESSAGE FROM RAJYA SABHA

[English]

SECRETARY-GENERAL: Sir, I have to report the following message received from the Secretary-General of Rajya Sabha:—

"In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Representation of the People (Amendment) Bill, 1991, which has been passed by the Rajya Sabha at its sitting held on the 16th July, 1991."

The Representation of The People (Amendment) Bill, 1991

As passed by Rajya Sabha.

[English]

SECRETARY-GENERAL: Sir, I lay on the Table the Representation of the People (Amendment) Bill, 1991, as passed by Rajya Sabha.